

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 245 & 244 OF 2017 IN
DFR NO. 4191 OF 2016**

Dated: 26th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Maharashtra State Electricity Transmission Co. Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M. Y. Deshmukh

Counsel for the Respondent(s) : Ms. Swapna Seshadri for
Ms. Deiplai Seth

ORDER

**IA NO. 244 OF 2017
(Appln. for condonation of delay in filing)**

Issue fresh dasti notice to Respondent No.3 returnable on
20.03.2018.

List the matter on **20.03.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**